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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

C.P.No.68/2004 IN  
O.A.NO.464/2003

this the 12th day of March, 2004

Hon'ble Shri Shanker Raju, Member (J)  
Hon'ble Shri S. A. Singh, Member (A)

Shri Kanwar Pal Singh  
S/o late Shri Kewal Ram, Aged about 59 years  
R/o S-28, School Block, Shakarpur,  
Delhi-110092.

...Applicant.

(By Advocate:Applicant in person)

Vs.

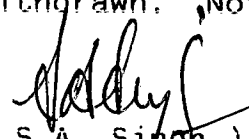
Mr.Anil Baijal,  
Secretary,  
Ministry of Home Affairs,  
North Block, New Delhi.


... Respondent.

O R D E R (ORAL)

By Shri Shanker Raju

Applicant, who is present<sup>in</sup> person, seeks permission to withdraw the Contemp Petition. Accordingly, the Contempt Petition is dismissed as withdrawn. Notice is discharged.

  
( S.A. Singh )  
Member (A)

  
(Shanker Raju)  
Member(J)

/kdr/